

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/ 10074 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, 3rd October, 2024.

Sub:- **Civil vacation.**

Ref:- No. HC(IB)-VIG/01/2023/542-45 Dated 01.10.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Hirendra Kashyap, District & Sessions Judge, West Kameng District Bomdila, Arunachal Pradesh has been granted **civil vacation w.e.f. 07.10.2024 to 12.10.2024, along with station leave permission from the evening of 05.10.2024 till 13.10.2024.** The next senior most Judicial Officer available at the station shall remain in charge of his Court and Office in his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/10075-10076 /A, dated ,03-10-2024

Copy to:

1. Shri Hirendra Kashyap, District & Sessions Judge, West Kameng District Bomdila,
Arunachal Pradesh.

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]